

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 306**

**TO BE ANSWERED ON THE 19<sup>TH</sup> JULY, 2022/ ASHADHA 28, 1944 (SAKA)**

**SPREADING OF RELIGIOUS RADICALISATION**

**†306. SHRIMATI MALA RAJYA LAXMI SHAH:  
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether organized attempts are being made to spread religious radicalism in the country; and**

**(b) if so, the steps being taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): Radicalisation by the Global Terrorist Groups like ISIS, Al Qaida etc. is one of the most challenging problems faced by countries all over the world. In the Indian context, some foreign agencies inimical to India alongwith Global Terrorist Groups have been making efforts to radicalise people. However, inclination towards radical ideologies is minuscule as compared to the population of the country owing to various factors and efforts by the Government including:**

- Ensuring universal coverage of various Government welfare schemes without discrimination.**

- **Special schemes for un-served and underserved communities/areas.**
- **Promotion of composite culture and coexistence among various communities.**
- **Constitutional safeguards to minorities.**
- **Institutional efforts for ensuring fair representation of minorities and other less-represented communities in all spheres of life.**
- **There is an exclusive Ministry, viz. Ministry of Minority Affairs, for overall policy, coordination, evaluation and review of the regulatory and development programmes of the minority communities.**
- **Apart from the above, the Government has created a Counter Terrorism and Counter Radicalisation Division in the Ministry of Home Affairs to help and coordinate with various security and law enforcement agencies.**
- **Government of India has also proscribed a number of Organisations as terrorist organisation/unlawful association under the Unlawful Activities (Prevention) Act, 1967.**